

Office of the District Judge, Purba Medinipur
(English Department)
Order No. 52 /

Dated, the 23th day of June, 2021.


Pursuant to the Letter No. 2180-RG dated 16.05.2021 of the Hon'ble High Court at Calcutta conveying the direction of the Hon'ble Court that "***The subordinate Courts shall regulate their functions in a restricted manner***" and pursuant to further lock down announced by the Government of West Bengal for the period from 16.06.2021 to 30.06.2021 and pursuant to the resolution dated 21.06.2021 taken by District Bar Association and District Civil Bar Association at Tamluk, Purba Medinipur, some confusions cropped up regarding taking up cases for hearing in view of resolution of local Bar. Thus in view of unanimous decision of the Judicial officers of the station to resolve the confusions and to avoid gathering of people which is against the guidelines to combat Covid-19, the Courts will function on regular basis but in a restricted manner for disposal of all matter as per resolution of local Bar **except compromise of criminal cases and affidavits (Judicial)** till further order.

All the Judicial Officers posted at the Tamluk Sadar adhere with the direction of the earlier **Order No.28, dated 17.05.2021** till further order.

Let a copy of this order be circulated to all the Courts and both the Bar Associations.

Office is directed to circulate this order to all concerned and also to publish the instant order on the official website of the Judgeship of Purba Medinipur.

Email-id : distjudge.purbamedinipur@gmail.com


District Judge
Purba Medinipur.
23-06-2021.

Office of the District Judge, Purba Medinipur at Tamluk
(English Department)

Memo No.1384

Dated Tamluk the 23rd day of June 2021

Copy forwarded to:

1. The Addl. District & Sessions Judge, 1st / 2nd / 3rd Court, Tamluk.
2. The Addl. District & Sessions Judge, Fast Track, 1st,/2nd Court, Tamluk.
3. The Chief Judicial Magistrate, Purba Medinipur.
4. The Civil Judge (Sr. Div.), 1st / 2nd Court, Tamluk.
5. The Secretary, DLSA, Purba Medinipur.
6. The Civil Judge (Jr. Div.), 1st/2nd/3rd/Addl. Court, Addl.1st/2nd Court, Tamluk.
7. The Judicial Magistrate, 1st / 2nd / 3rd Court, Tamluk.
8. The Principal Magistrate, JJB Purba Medinipur at Tamluk.
9. The Judge in-charge Nazarath Department at Tamluk.
10. The Presidents and the Secretaries of District Bar Association and District Civil Bar Association at Tamluk
11. The Public Prosecutor, Purba Medinipur at Tamluk.
12. The Executive Assistant, District Judge's Court at Tamluk.
13. The System Assistant, District Judge's Court at Tamluk.
14. The Sheristadar, District Judge's Court at Tamluk.
15. The Nazir, District Judge's Court at Tamluk.
16. The Head Clerk, District Judge's Court at Tamluk.
17. The Court Manager, District Judge's Court at Tamluk.

for information and taking necessary action.


District Judge
Purba Medinipur.
23-06-2021.